

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 58/GT/2022**

Subject : Petition for approval of tariff of Darlipali Super Thermal Power Station Stage-I (2x800 MW) for the period from COD of Unit-I (i.e. 1.3.2020) to 31.3.2024 based on audited financial accounts as on actual COD of Unit-1.

Petitioner : NTPC Ltd.

Respondents : BSPHCL & Ors.

Date of Hearing : **15.9.2023**

Coram : Shri Jishnu Barua, Chairperson  
Shri I.S Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Shri Venkatesh, Advocate, NTPC  
Shri Anant Singh, Advocate, NTPC  
Shri Vedant Choudhary, Advocate, NTPC  
Shri U.S. Mohanty, NTPC  
Shri Sharab Zaheer, NTPC  
Shri Raj Kumar Mehta, Advocate, GRIDCO  
Ms. Himanshi Andley, Advocate, GRIDCO

**Record of Proceedings**

Due to a paucity of time, the petition could not be taken up for hearing. Accordingly, the Commission adjourned the hearing.

2. The Petition shall be listed for hearing on **6.12.2023**. Meanwhile, the parties are directed to complete the pleadings in the matter, if not done earlier.

**By order of the Commission**

**Sd/-**  
(B. Sreekumar)  
Joint Chief (Law)

